

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 334 of 2020	Suri Rajendra Rolling Mills Vs. Bengani Udyog Pvt. Ltd.	Rajendra Beniwal	

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 951 of 2019 & I.A No 1719, 2557 of 2020	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd.& Anr.	ShallyBhasin	Anoop Prakash Awasthi-R1 Arvind Kumar Gupta Mahesh Gupta-R2 Ragini Gupta
3.	Comp. App. (AT) (Ins) No. 847 of 2020	Sunil Parmanand Kewalramani Vs. Kestrel Import & Export Pvt. Ltd. With	PurtiMarwaha	Pratik Tripathi
4.	Comp. App. (AT) (Ins) No. 848 of 2020	Parmanand Kewalramani Vs. Modlite Holdings Pvt. Ltd. With	PurtiMarwaha	Pratik Tripathi
5.	Comp. App. (AT) (Ins) No. 853 of 2020	Sunil Parmanand Kewalramani & Ors. Vs. Urban Sanctuaries Developers Pvt. Ltd With	PurtiMarwaha	Henna George
6.	Comp. App. (AT) (Ins) No. 1016 of 2020	Kestrel Import & Export Pvt. Ltd. Vs. Sunil Parmanand Kewalramani With	Pratik Tripathi	
7.	Comp. App. (AT) (Ins) No. 1018 of 2020	Urban Sancturies Developers Pvt. Ltd. Vs. Sunil Parmanand Kewalramani & Ors. With	P.S. Tripathi	
8.	Comp. App. (AT) (Ins) No. 1019 of 2020	Modlite Holdings Pvt. Ltd. Vs. Parmanand Kewalramani	P.S. Tripathi	

9.	Comp. App. (AT) (Ins) No. 1064 of 2020	Orator Marketing Pvt. Ltd. Vs. Samtex Desinz Pvt. Ltd.	Lzafeer Ahmad	Anirudh
10.	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Anand Varma-R1 to R5
11.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana

For Hearing

12.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruvan Shah	Vikrant N Goyal P S Singh-COC
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**